COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI (Appellate Jurisdiction)

IA NO. 277 OF 2017 IN DFR NO. 962 OF 2017

Dated: 26th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

UJVN Ltd., Dehradun ... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

Mr. Jamnesh Kumar

ORDER

Issue notice to the Respondents returnable on 15.05.2017. Dasti, in addition, is permitted.

List the matter on 15.05.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt